

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3357
ANSWERED ON:14.12.2011
CORRUPTION PRONE SECTORS
Singh Shri Rakesh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has sought information with regard to corruption prone sectors from various ministries/departments;
- (b) if so, the details of the information sent by the ministries/departments;
- (c) whether the Government has reached any conclusion after analyzing the information; and
- (d) if so, the details thereof ?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) to (d): Ministries/Departments of the Government of India, covered under the Performance Monitoring and Evaluation System (PMES) are required to prepare a Results Framework Documents (RFD) providing a summary of most important results that a Department/Ministry expects to achieve during the financial year. Relevant guidelines in this regard for the financial year 2011-12 have been issued by the Cabinet Secretariat. Under these guidelines, the identification of potential areas of corruption related to departmental activities and development of an action plan to mitigate them is one of the mandatory indicators to be included in the RFD of each Ministry/Department.

As per the guidelines, the identification of potential areas of corruption, the drawing up of appropriate action plan for their mitigation and the listing of achievements in this regard are to be done by the respective Central Ministries/Departments on their own.